

PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

SUB: BASIC TRAINING - State Judicial Service - Junior Civil Judges - Basic Training to the newly selected 33 candidates i.e., 28 candidates by direct recruitment and 5 candidates Recruitment by Transfer as Junior Civil Judges for the year 2015 for a period of 3 months from 05.01.2017 onwards at Andhra Pradesh Judicial Academy, Secunderabad - ORDERS - ISSUED.

- REF: 1. G.O.Ms.No.64, Law (L.A & J - Home Court.A) Department, dated 09.09.2016 Government of Telangana, Hyderabad
2. G.O.Ms.No.106, Home (Courts.A) Department, dated 20.09.2016 from the Government of Andhra Pradesh.
3. Resolution dated 20.10.2016 of the Administrative Committee of Hon'ble Judges.
4. High Court's Letter Roc.No.8592/2016-B.Spl., dated 31.10.2016 addressed to both the Governments of Telangana and Andhra Pradesh.
5. G.O.Ms.No.208, Finance (HRM-II) Department, dated 19.11.2016 from Government of Telangana, Hyderabad
6. G.O.Ms.No.244, Finance (HRM-II) Department, dated 21.12.2016 from Government of Andhra Pradesh at Amaravathi.

ORDER ROC.NO.8592/2016-B.SPL. DATED:27.12.2016.

On the recommendation made by the High Court, 33 candidates i.e., 28 candidates by direct recruitment and 5 candidates recruitment by transfer to the post of Junior Civil Judges were appointed by the respective Governments of Telangana and Andhra Pradesh vide G.O.Ms.No.64, Law (L.A & J - Home Court.A) Department, dated 09.09.2016 Government of Telangana, Hyderabad and G.O.Ms.No.106, Home (Courts.A) Department, dated 20.09.2016, respectively (copy enclosed) and issued orders creation of 33 supernumerary posts of Junior Civil Judges in the scale of pay of Rs.27700-770-33090-920-40450-1080-44770/- of Judicial Pay Scales with usual allowances payable at Andhra Pradesh Judicial Academy, Secunderabad for a period of 3 months from the date of commencement of training for those officers selected pursuant to the recruitment undertaken for the year 2015, by authorizing the Director, Andhra Pradesh Judicial Academy, Secunderabad, to draw and pay the pay and allowances for the said officers during their training period, treating such training period as on duty for all purposes, by the respective Governments, vide G.Os. 5th and 6th cited (copy enclosed)

As per Rule 8 of Andhra Pradesh State Judicial Service Rules, 2007, every person who is appointed to the category of Civil Judges shall under go training for a period one year.

While so, the High Court has been pleased to resolve to direct all the 33 candidates i.e., 28 candidates appointed by direct recruitment and 5 candidates appointed recruitment by transfer to the post of Junior Civil Judges by the respective State Governments of Telangana and Andhra Pradesh to under go basic training for a period of 3 months from 05.01.2017 onwards.

In view of the above, the High Court is pleased to pass the following order:

All the 33 newly selected Junior Civil Judges referred in the Annexure - I, are hereby directed to report before the Director, Andhra Pradesh Judicial Academy, S.P. Road, Secunderabad at 8.00 a.m. on 05.01.2017 for undergoing Basic Training for a period of three months from 05 .01.2017 onwards.

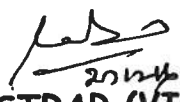
The officers are further directed to submit Medical Fitness Certificate obtained from a Doctor not below the rank of Government Civil Surgeon and submit the same to the Director, Andhra Pradesh Judicial Academy, Secunderabad, while reporting to training.

The trainee Junior Civil Judges will be under the control of the Director, Andhra Pradesh Judicial Academy, Secunderabad during the period of their training.

At the end of three months training, the Director should submit the report to the High Court with reference to each trainee officer regarding successful completion of 3 months basic training.

The Director will collect the Statement of Properties and Relations in respect of 33 Candidates and send the same to the High Court.

NOTE: The copy of this order down loaded from the High Court's Website <http://hc.tap.nic.in> is valid for reporting to training at Andhra Pradesh Judicial Academy, Secunderabad.


2017
REGISTRAR (VIGILANCE)

To

1. The Candidates Concerned
2. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
3. The Pay and Accounts Officer, Hyderabad.
4. The Secretary to Government, Law (LA & J- SC.F) Department, Government of Telangana, Hyderabad.

5. The Secretary to Government, Law (LA & J- SC.F) Department, Government of Andhra Pradesh at Amaravathi.

6. THE SECTION OFFICERS:

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature at Hyderabad.

ANNEXURE

G.O.MS.NO.64, LAW (L.A & J - HOME COURTS.A) DEPARTMENT,
DATED 09.09.2016 FROM THE GOVERNMENT OF TELANGANA
HYDERABAD

BY DIRECT RECRUITMENT

SL. NO	NAME AND ADDRESS OF THE CANDIDATE SARVASRI
1	RANI KOKONDA D/O K.HANMANTHA RAO, HNO.5-8-117 KISHANPURA, HANAMKONDA, WARANGAL-506001
2	PAVAN KUMAR.P, S/O. RAJA GOPAL NAIDU, H.NO.29-1385/3, FLAT NO.G1, ROAD NO.9, EAST KAKATIYA NAGAR NEREDMET, SECUNDERABAD. R.R. DISTRICT-500056
3	SHALINI LINGAM D/O. LINGAM RAJAIAH, H.NO.1-2-606/119, B.M. NAGAR, NEAR INDIRA PARK, GANDHI NAGAR, HYDERABAD-500080
4	ANAMIKA MOH, HASANPURA, VPO PAWAL REWARI DISTRICT, HARYANI - 123 501
5	SRIKANTH KANCHAMILA S/O. RAMA GOUD, H.NO.11-3-369/2, FLAT.NO.101, KAMALA DEEPTHI, APARTMENTS,1ST FLOOR,SRINIVAS NAGAR, PADMARAO NAGAR HYDERABAD-500061
6	MANJULA NARISSETTI D/O N.NARENDER, FLAT NO.302, SAICHAITANYA RESIDENCY, CHAITANYAPURI, KARIMNAGAR -505001
7	PRIYANKA B D/O B.YADAGIRI, H.NO.16-2-147/55/C AND D, LANE NO.5, ANANDNAGAR, MALAKPET, HYDERABAD,TELANGANA-500036

8	HUSSAIN BUKYA, S/O RAJU, H.No.5-111, G.K.BANJARA VILLAGE, PAPATAPALLY POST, KHAMMAM URBAN MANDAL, KHAMMAM DISTRICT, TELANGANA STATE - 507003
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**G.O.MS.NO.106, HOME (COURTS.A) DEPARTMENT,
DATED 20.09.2016 GOVERNMENT OF ANDHRA PRADESH
HYDERABAD**

BY DIRECT RECRUITMENT

SL. NO	NAME AND ADDRESS OF THE CANDIDATE
	SARVASRI
1.	BHASKARA RAO MERIGANI, S/O. MERIGANI GOPALA RAO, ADVOCATE, GOLLAPALLI VILLAGE, BOBBILI MANDAL VIZIANAGARAM DISTRICT- 535558
2.	SURESH BABU GARLAPATI, S/O. GOPALAKRISHNA MURTHY, D.NO.1-4/5-22/1, PARDHASARADHI STREET KAMAKOTI NAGAR VIDYADHARAPURAM, VIJAYAWADA-520012, KRISHNA DISTRICT
3.	BHANU SAI POTHULA, D/O.P.ANJANEYA PRASAD, D.NO.32-14-6A, OPP:SIVALAYAM SIVALAYAM STREET MOGHALRAJPURAM, VIJAYAWADA- 520011 KRISHNA DISTRICT [D.O.B. 14.12.1985]
4.	SREENIVASA REDDY GOTLURI, S/O. G.RAVINDRA REDDY, D.NO. 15/75, S.B.I COLONY, DHARMAVARAM (M),ANANTAPURAMU DISTRICT-515671 ANDHRA PRADESH
5.	MS. DIVYA VEERLA D/O. VEERLA BRAHMAIAH KANCHARLA VARI PALLI (P), KANIGIRI (M), PRAKASAM DIST, ANDHRA PRADESH.-523230 [D.O.B. 15.06.1992]

6.	SRI RAMA VELURU, D/O. V.SUBRAHMANYAM, D NO 24-1-241(OLD).24-1-391(NEW) ANNADEVULAVARI STREET, MULAPET, NELLORE-524003
7.	VENKAT SATYAKANTH KUMAR CHITTARI KALANGI S/O C.K.RAMAIAH, D.NO: 6/23, G.RAMARAO STREET, NEAR 2ND GANDHI STATUE, KADAPA-516001 ANDHRA PRADESH
8.	MS. VIJAYA RAMESWARI MALLA D/O. M.SIMHACHALAM, D.NO.44-15-81, SRINIVAS NAGAR, AKKAYYA PALEM, VISAKHAPATNAM-530016
9.	SRIKANTH S/O. SRIDHARAN, B-147, POCKET-2, KENDRIYA VIHAR-2, SECTOR-82, NOIDA, UTTAR PRADESH-201304
10.	SAI RAM POTHARLANKA, S/O. PUNNARAO ZAMPANI POST VEMURU MANDAL GUNTUR DISTRICT-522261
11.	MS. ANUSHA KOMMADDI, D/O. SREENIVASULU, D.NO.7/7, SIVALAYAM STREET, PRODDATUR, KADAPA DISTRICT-516360
12.	SAI KRISHNA GEDALA, S/O. RAMAMOHANA RAO.G SRI SAI BHAVAN, D.NO.8-18- 1/55 PRADEEP NAGAR, VIZIANAGARAM-535004
13.	MS. B.V.VIJAY LAXMI BALAGA D/O B.L.N.RAO, PLOT NO.325, KALYANI VIHAR, NEAR HI- TECH PLAZA, P.O.KUHA, SUNDARPADA, JATNI ROAD, BHUBANESWAR, ODISHA-751002
14.	SRIKANTH SAMANTHAPUDI, S/O.KAMESWARA RAO, F.NO.205, CBR RESIDENCY, NEAR SAI RANGA THEATRE, MADHAVANAGAR COLONY, MIYAPUR, HYDERABAD, R.R. DISTRICT- 500049
15.	MS. SRI PRATHYUSHA V D/O. VENKATA RAMANA, D.NO.71, DURAINAGAR, 8TH CROSS DR. RADHA KRISHNA NAGAR EXTENSION, VELLORE, TAMILNADU-632006

16.	MS. SANDHYA RANI MANDHA D/O. M.RAMANA RAO, PLOT NO.4, H.NO.2-128/I/B. IST FLOOR, ENGINEERS ENCLAVE, HUDA COLONY, CHANDA NAGAR, HYDERABAD, RANGA REDDY DISTRICT- 500050
17.	MS. ANNAMANI EKULA D/O. NAGESWARA RAO, D.NO.8-104, NEAR RIVAS CANAL OPP:KOWTHA STEEL PRODUCT, RAMAVARAPPADU, VIJAYAWADA-521108 KRISHNA DISTRICT
18.	BALA KOTESWARA RAO KALANGI, S/O.SUNDAR RAO, D.NO.9-176/3, PANDIT NAGAR GUNTUPALLI IBRAHIMPATNAM, KRISHNA DISTRICT-521456
19.	MS. RAMYA CHAVALI D/O. CH.ABRAHAM LINCOLN D.NO#36-9-10, WATER TANK ROAD NEHRU NAGAR, LABBIPET VIJAYAWADA-520010 KRISHNA DISTRICT.
20.	ABDUL RAHMAN SHAIK S/O. MAHAMMAD, D.NO.12-30, NEAR RAMALAYAM CHINNA BAAVI STREET, GURAZALA, GUNTUR DISTRICT- 522415
RECRUITMENT BY TRANSFER	
1	RAVI SANKAR PYDIKONDALA S/O LATE GANGADHARA RAO, FLAT NO.A1, HARSHA DELIGHT KKR GREEN CITY, MINI BYE PASS ROAD, ELURU, W.G. DIST-534001
2	MS. SULOCHANA POLAVARAPU D/O. RAMAIA, HASSISTANT PUBLIC PROSECUTOR, AJMFC COURT, BAPATLA, GUNTUR DISTRICT
3	KOTESWARA RAO PALLAPOLU S/O. LATE KOTAIAH, SCRUTINY OFFICER, NEW FILING SECTION (CIVILWING), ADMINISTRATIVE BLOCK, HIGH COURT OF JUDICATURE AT HYDERABAD - 500066

4	RAHAMTULLA MOHAMMED S/O. JAKAVULLA, STENOGRAPHER GRADE-III, II ADDL. JUDL. I CLASS MAGISTRATE COURT, KOVVUR, W.G. DIST-534350 [D.O.B. 19.08.1972]
5	MS. M.R.PRASANNA LATHA BYPA D/O. B.V.S VIJAYA RAJU, D.NO.50-29-7,Q.NO.C-1/4 R AND B QUARTERS, SEETAMMADHARA VISAKHAPATNAM-530013